

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 7585-7586/2023

(Arising out of impugned final judgment and order dated 04-01-2023 in MACA No. 963/2018 04-01-2023 in MACA No. 146/2019 passed by the High Court Of Orissa At Cuttack)

ORIENTAL INSURANCE COMPANY LTD.

Petitioner(s)

VERSUS

JYOTIRMAYA DASH & ANR.

Respondent(s)

Date : 08-05-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Ms. Archana Pathak Dave, AOR
Mr. Kumar Prashant, Adv.
Mr. Parmod Kumar Vishnoi, Adv.
Mr. Avnish Dave, Adv.

For Respondent(s)

UPON hearing the counsel the court made the following
O R D E R

List next week.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Beena Jolly)
Court Master